## HIGH COURT OF SIKKIM

## **GANGTOK**

No.: ..05...../HCS/ESH

Date: - . 21:05.2025

## N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, is hereby pleased to redesignate the post of Supervisor(Level-7) (Group 'C'), indicated at Sl. No.21 of Schedule II'A' to the High Court of Sikkim(Recruitment, Conditions of Service and Conduct) Rules, 1998, as Supervisor(Protocol & Management), High Court of Sikkim, with immediate effect, subject to the condition that, as and when required, the incumbent will also look after Housekeeping and Maintenance.

By Order,

sd/-

(Prajwal Khatiwada) Registrar General

Memo No. 2141-52..../HCS/ESH Date: 21:05:20 75.

Copy to:-

- 1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of
- 2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
- 3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
- 4. The Secretary, Department of Personnel, Adm., Reforms & Training.
- 5. The Additional Secretary, Home Department, Government of Sikkim, for publication in the Government Gazette.
- 6. Supervisor(Protocol & Management), High Court of Sikkim.
- 7. Supervisors(Housekeeping & Maintenance), High Court of Sikkim.
- 8. Officer on Special Duty, High Court of Sikkim.
- 9. Assistant Registrar(General), High Court of Sikkim.
- 10. All Section In-charge, High Court of Sikkim.
- 11. The Computer Cell, High Court of Sikkim.
- 12. Notice Board.
- 13. Guard file, and
- 14. File.

Joint Registrar